

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL Nos. 82, 11 & 49 OF 2014

Dated : 24th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 82 of 2014

In the matter of

Guttaseema Wind Energy Co. Pvt. Ltd.

...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana

Mr. Sridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Mr. Darpan

**Mr. Ravi Agarwal (Rep) for
for R.2 to 6**

Appeal No. 11 of 2014

&

IA no. 14 & 272 of 2014

In the matter of

Indian Wind Power Association

... Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Appeal No. 49 of 2014

& IA no. 85 & 273 of 2014

In the matter of

Indian Wind Turbine Manufacture's Association

...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta

Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Mr. Darpan

**Mr. Ravi Agarwal (Rep) for
for R.2 to 6**

ORDER

The learned counsel for all the parties seek some more time to file their respective Written Submissions. Accordingly, they are directed to file the same on or before 30.09.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **01.10.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js